

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 69 of 2019 [TP/MP/ 199/2016(CP 198 of 2007) with TP/MP/ 199-A/2016(CA 112 of 2013)]

**Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2020**

Name of the Company:

Jagran Prakashan Ltd
V/s
Jagran Publication Pvt Ltd & Ors

Section:

397-398 of Co.Act, 2013


ORDER

Learned Counsel Mr. Dhruv Dewan appeared for the Petitioner.

No one appeared for the Respondent.

Pleadings are complete. Matter stands adjourned to 22.01.2021


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B. GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 6th day of November, 2020

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